

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 102 OF 2019 &
IA NO. 436 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

INOX Air Products Private Limited Appellant(s)
Vs
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Dipali Seth

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-1
Mr. Ashish Singh
Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on
10.02.2020.

(S.D. Dubey)
Technical Member

kt/mkj

(Justice Manjula Chellur)
Chairperson